

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21572/2017

(Arising out of impugned final judgment and order dated 05-12-2016 in FAFO No. 2672/2016 passed by the High Court Of Judicature At Allahabad)

JAWAHAR SHIKSHA PARISHAD (SOCIETY) & ANR.

Petitioner(s)

VERSUS

JAWAHAR JUNIOR HIGH SCHOOL (SOCIETY) & ORS.
(IA No.74441/2017-EXEMPTION FROM FILING O.T.)

Respondent(s)

Date : 13-04-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr.Y.K. S. Chauhan, Adv.
Ms. Kumud Lata Das, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on next Friday i.e. 20th April, 2018.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER